

Work Progress of Karwar Naval Base

4468. SHRIMATI CHANDRA PRABHA
URS:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have approved the first phase of the work on the Karwar Naval Base;

(b) if so, the amount approved for the first phase;

(c) when the first phase work is likely to be started;

(d) the amount proposed to be spent during 1993-94 on the first phase;

(e) the time by which the first phase work is likely to be completed;

(f) the details of works likely to be completed during the first phase; and

(g) when the other phases are proposed to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (g) The preliminary activities in connection with the work on Naval Base have begun. The Master Plan and the Detailed Project Report in respect of the project have been prepared. Most of the scientific and technical studies have also been completed. Approximately 7292 acres of land have been acquired. Three (3) rehabilitation Centres are ready and house sites allotted to the oustees. The first phase of the work is likely to take 10-12 years subject to availability of funds.

Scrapping of Mep for Tobacco Export^s

4469. PROF. UMAREDDY VENKATESWARLU:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have scrapped the Minimum Export Price (MEP) for tobacco exports during 1992-93;

(b) if so, the reasons therefor;

(c) whether it is a fact that the Tobacco Board has recommended for the continuation of MEP with an increased rate of 5% at present over the preceding year;

(d) if so, the reasons therefor; and

(e) the steps being taken by the Government for boosting the export of tobacco?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) MEP for FCV tobacco has been abolished as a measure of trade liberalisation.

(c) & (d) The tobacco Board has recommended to increase MEP for 1993 by 5% over 1992 MEP, in order to prevent chances of trade quoting lower prices to exporters

(e) Steps taken to boost exports include:

— Sending trade delegations to identified markets of FCV tobacco and products.

— Participation in International Exhibitions.

— Pursuing with Governments through Joint Committee meeting etc., to import Indian tobacco and products.

— Inviting delegations from tobacco organisations of identified markets to familiarise them with the Indian Tobacco Industry, the quality of Indian tobacco and holding discussions with Indian exporters.

— Promoting Export Oriented Units for export of cigarettes and cut tobacco.

— Permitting foreign investment in cigarette industry mainly for export of cigarettes and value added products.

— Permitting cigarette manufacturers to import various items with a view to enable them to undertake product developments.

Schemes from Gujarat for Slum Colonies

4470. SHRI N.J. RATHVA:

Will the Minister of URBAN DEVELOPMENT be pleased to state: